

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.578/98

Friday this the 9th day of April, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

N. Krishnan Nair,
Temporary Status Casual Mazdoor
(Retd), Railway Mail Service
(TV Division) Head Record Office,
Thiruvananthapuram.

....Applicant

(By Advocate Mr. G.Sasidharan Chempazhanthiyil)

Vs.

1. Senior Superintendent, Railway Mail Service,
TV Division, Thiruvananthapuram.3.

2. Director General,
Postal Department, New Delhi.

3. Union of India rep. by its
Secretary, Ministry of Communications,
New Delhi.Respondents

(By Advocate Mr. Govindh K Bharathan (rep)

The application having been heard on 9.4.1999, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks
permission to withdraw this application with liberty to
take up further with the departmental authorities.
Liberty is granted and the application is closed as
withdrawn. No order as to costs.

Dated the 9th day of April, 1999.


A.V. HARIDASAN
VICE CHAIRMAN

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